

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal..No.541/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company		Gentle Mercantile Pvt.Ltd.-Versus-Registrar of Companies, W B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHUAI, Adv } Pctm 2
2. AVIK CHANDHURY, Adv }

[Signature]
20/1/2018

ORDER

Ld. Counsel for the petitioners is present.

Ld. Counsel for the petitioner has served copy of the petition on the Central Government through the Regional Director, Eastern Region and the Registrar of Companies, West Bengal but petitioner has not filed affidavit of service. He is directed to affidavit of service within 7 days from today.

List it on 21/02/2018.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(V.P.Singh)
Member (J)